

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 30<sup>th</sup> April 2021

No.HC.VII-5/2021/ 2312 /A. Smti Rashmita Das, Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur, is posted at the same station i.e. North Lakhimpur, as Addl. Sessions Judge-cum-Special Judge, POCSO, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join her new assignment immediately.

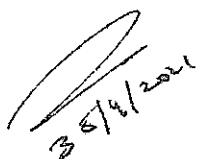
No.HC.VII-5/2021/ 2313 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.22/2018-ESTT-JUDI/23 dated 17.04.2021, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

**Name of the Officers**

1. Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari
2. Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon
3. Shri Anurag Jintoo Borah, Chief Judicial Magistrate, Cachar, Silchar
4. Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati
5. Smti Audri Bhattacharyya, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
6. Shri Rajesh Kumar Todi, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo

No.HC.VII-5/2021/ 2314 /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Mahmud Hussain Barbhuiya	Addl. Sessions Judge-cum-Special Judge, POCSO, Golaghat, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Golaghat

  
30/4/2021

2.	Shri Anil Kumar Basfor	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Morigaon
3.	Shri Anurag Jintoo Borah	Addl. District and Sessions Judge, FTC, Cachar, Silchar, vice Smti Angjeeta Mahanta posted at the same station	Silchar
4.	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Barpeta
5.	Smti Audri Bhattacharyya	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Guwahati
6.	Shri Rajesh Kumar Todi	Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Sivasagar

*23/04/2021*

No.HC.VII-5/2021/ 2315 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiation as per Rules, as Additional District and Sessions Judges/ Addl. Sessions Judge-cum-Special Judge of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Mahmud Hussain Barbhuiya	Golaghat	Golaghat
2.	Shri Anil Kumar Basfor	Morigaon	Morigaon
3.	Shri Anurag Jintoo Borah	Cachar	Silchar
4.	Shri Debashish Saikia	Barpeta	Barpeta
5.	Smti Audri Bhattacharyya	Kamrup (M)	Guwahati
6.	Shri Rajesh Kumar Todi	Sivasagar	Sivasagar

No.HC.VII-5/2021/ 2316 /A. Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar, will act as Secretary, District Legal Services Authority, Kokrajhar, in addition to his own duties as Civil Judge and Asstt. Sessions Judge, Kokrajhar, until further orders.

No.HC.VII-5/2021/ 2317 /A. Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo, vice Shri Rajesh Kumar Todi transferred on promotion.

On being released by the Govt. of Assam, Shri Bora will join his new assignment after handing over of charge in the Judicial Department.

No.HC.VII-5/2021/ 2318 /A. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh, is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Debashish Saikia transferred on promotion.

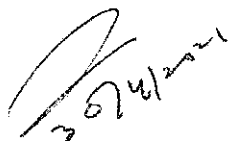
Shri Baruah will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dibrugarh and proceed to join at his new place of posting immediately.

No.HC.VII-5/2021/ 2319 /A. Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, is posted at the same station i.e. Silchar as Chief Judicial Magistrate, vice Shri Anurag Jintoo Borah posted at the same station on promotion.

Shri Rajak will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-5/2021/ 2320 /A. Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh, is posted at the same station i.e. Dibrugarh, as Chief Judicial Magistrate, vice Shri Abhijeet Kumar Baruah transferred.

Smti Boro will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dibrugarh and join her new assignment immediately.

 20/11/2021

No.HC.VII-5/2021/ 2321 /A. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is posted at the same station i.e. Silchar, as Civil Judge & Asstt. Sessions Judge, No.1, vice Shri Rupak Rajak posted at the same station.

Smti Hussain will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and join her new assignment.

No.HC.VII-5/2021/ 2322 /A. Shri Bidyut Medhi, Secretary, District Legal Services Authority, Kokrajhar, is transferred and posted as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, vice Shri Rajneesh Bora transferred.

On being appointed by the Govt. of Assam, Shri Medhi will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-5/2021/ 2323 /A. Shri Hemanta Kumar Das, Addl. Chief Judicial Magistrate, Baksa, Mushalpur, is transferred and posted as Chief Judicial Magistrate, Morigaon, vice Shri Anil Kumar Basfor posted at the same station on promotion.

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join his new assignment immediately.

No.HC.VII-5/2021/ 2324 /A. Smti Jayashree Bora, Addl. Chief Judicial Magistrate, Dibrugarh, is posted at the same station i.e. Dibrugarh, as Secretary, District Legal Services Authority, vice Smti Rani Boro posted at the same station.

Smti Bora will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and join her new assignment immediately.

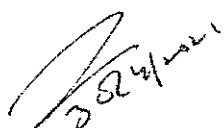
No.HC.VII-5/2021/ 2325 /A. Smti Sorbani Bhattacharjee, Addl. Chief Judicial Magistrate, Nalbari, is posted at the same station i.e. Nalbari, as Counsellor, Family Court, vice Shri Mahmud Hussain Barbhuiya transferred on promotion.

Smti Bhattacharjee will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and join her new assignment immediately.

No.HC.VII-5/2021/ 2326 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Rajneesh Bora	Charaideo	Charaideo

No.HC.VII-5/2021/ 2327 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-



Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Rajneesh Bora	Charaideo	Charaideo
2.	Shri Hemanta Kumar Das	Morigaon	Morigaon

By Order,  
*Sd/- Gautam Baruah*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-5/2021/ 2328 - 2368 /A.

Dated 30.04.2021

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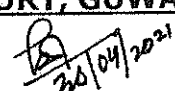
1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.  
 He is requested to invest the following officers with the powers of Additional District Judge:
  - a) Shri Anurag Jintoo Borah  
 He is also requested to invest the following officers with the powers of Civil Judge:
    - b) Shri Rajneesh Bora  
 Further, he is requested to take necessary steps for releasing Shri Rajneesh Bora from the post of Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur and appointment of Shri Bidyut Medhi as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Secretary, Assam Legislative Assembly, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati  
 He is requested to release the following officer from the post of District Legal Services Authority as per Notification:
  - a) Smti Rani Boro
  - b) Shri Bidyut Medhi

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

  - a) Shri Jayanta Kumar Das
  - b) Smti Jayashree Bora
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
15. Smti Rashmita Das, Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur.

*Sd/-*  
 30/04/2021

16. Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari. He will hand over charge of his Court and Office to the Principal Judge, Family Court, Nalbari and proceed to join his new assignment immediately.
17. Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Morigaon and join his new assignment immediately.
18. Shri Anurag Jintoo Borah, Chief Judicial Magistrate, Cachar, Silchar. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and join his new assignment immediately.
19. Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
20. Smti Audri Bhattacharyya, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati. She will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.
21. Shri Rajesh Kumar Todi, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo. He will hand over charge of his Court and Office to the District and Sessions Judge, Charaideo and proceed to join his new assignment immediately.
22. Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar
23. Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
24. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh.
25. Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar.
26. Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh.
27. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
28. Shri Bidyut Medhi, Secretary, District Legal Services Authority, Kokrajhar
29. Shri Hemanta Kumar Das, Addl. Chief Judicial Magistrate, Baksa, Mushalpur.
30. Smti Jayashree Bora, Addl. Chief Judicial Magistrate, Dibrugarh.
31. Smti Sorbani Bhattacharjee, Addl. Chief Judicial Magistrate, Nalbari.
32. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
33. The Chief Judicial Magistrate, \_\_\_\_\_
34. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
35. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
36. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
37. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
38. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
39. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**  
  
26/04/2021